

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-231

I.A. No. 102/241/242/ND/2019 filed under
Section 244 of the Companies Act, 2013

IN THE MATTER OF:

Mr. Anil Agrawal

....APPLICANT

Vs.

Omega Icehill Pvt. Ltd. & ors.

....RESPONDENT

SECTION

U/s 241/242

Order delivered on 13.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Mr. Rohit Sharma, Mr. Atul Aggarwal, Mr. Rounak Nayak,
Advocates

For the Respondent

:Mr. Anil Airi Sr. Advocate, Ms. Kavita Sarin, Mr. Shafiq
Ahmed, Ms. Sukanya Lal, Advocates

For the Intervener

:

ORDER

Counsel for the Applicant is present. Counsel for the Respondent is present. Counsel for the Applicant has made final submissions in the CA. Counsel for the respondent will make final submissions on the next date of hearing.

25.2.2020.



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit